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SLP(C)... 419 OF 2004
ITEM No.24

Court No. 7

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)..CC.419/2004

(From the judgement and order dated 02/07/2003 in LAA 1457/02
of The HIGH COURT OF KERALA AT ERNAKULAM)

VARKEY POULOSE

Petitioner (s)

VERSUS

KOCHI INTERNATIONAL AIRPORT SOCIETY &ANR

Respondent (s)

(With IA.1 Appln. for c/delay in filing SLP)
(With Office Report)
With

SLP(C)...CC 703/2004

Date : 27/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s) Mr. S.N. Bhat,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well as on the special leave
petitions.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(MADHU SAXENA)
COURT MASTER